

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 105  
(IB)-69(PB)/2020

**IN THE MATTER OF:**

Mr. Rishi Gandotra & anr. ...

Applicant/Petitioner

Vs

Orris Infrastructure Pvt Ltd. ...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Ms Avsi Malik Adv.

For the Respondent

Mr. Vineet Kumar, Adv.

Ms. Ranjana Roy Gawai, Adv. Mr. Pervinder,  
Adv., Mr. Vineet Kumar, Adv.

**ORDER**

List the matter for hearing on **13.01.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-